

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954-55)**

TWENTY-FOURTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
*March, 1955***

O. 22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS

1. Shri M. Ananthasayanam Ayyangar (*Chairman*).
2. Shri Nemi Chandra Kasliwal
3. Shri P. Natesan
4. Shri Raghunath Singh
5. Shri Nageshwar Prasad Sinha
6. Shrimati Ammu Swaminadhan
7. Shri Choithram Partabrai Gidwani
8. Dr. Natabar Pandey
9. Shri Tridib Kumar Chaudhuri
10. Shri Ganesh Sadashiv Altekar
11. Shri Goswamiraja Sahdeo Bharati
12. Shri Narendra P. Nathwani
13. Shri C. R. Basappa
14. Shri B. H. Khardekar
15. Shri T. B. Vittal Rao.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*

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ON behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this their Twenty-fourth Report.

2. The Committee met on the 21st March, 1955, to consider the Resolutions set down in the List of Business for Friday, the 25th March, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 25th March, 1955 were also invited to be present at the meeting. One of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 25th March, 1955, recommend the following time-table:—

(i) Resolution regarding collective bargaining by workers.	Out of the total time of 2 hours allotted to this Resolution 29 minutes were taken up on the 11th March, 1955. The balance of 1 hour and 31 minutes may be completed on the 25th March, 1955.
(ii) Resolution regarding in balance in price structure.	3 hours.
(iii) Resolution regarding river valley schemes.	2 hours.
(iv) Resolution regarding research in and study of Vedic Literature.	1½ hours.

GANESH SADASHIV ALTEKAR

NEW DELHI;
The 23rd March, 1955.

APPENDIX

Motion re: Adoption of the Twenty-fourth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Nemi Chandra Kasliwal and was adopted by the House on the 25th March, 1955:—

“That this House agrees with the Twenty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd March, 1955”.

[L.S. Deb. dated 23rd March, 1955.]

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